

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 25 /Accts.

Dated : 01/09/2025

The following Officers of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Deputy Registrar (Non-Judicial), in the order of seniority, in the Scale of Pay of Rs. 15,600- 39,100/- with Grade Pay of Rs. 7,600/- in PB-III (Level 12 under 7<sup>th</sup> P.R.C.), with effect from the date they assume charge as such:

Sl. No.	Name of the Officer and Designation
1.	Shri Sudarshan Aind, Assistant Registrar (Non-Judicial)
2.	Shri Tej Pratap Shukla, Assistant Registrar (Non-Judicial)
3.	Shri Indrajeet Kumar Sinha, Assistant Registrar (Non-Judicial) (He shall join on the post of Deputy Registrar (Non-Judicial) after superannuation of Sri Budhanath Baitha, D.R. on 30.09.2025)

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

**By order of the Court,**

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officers of the Court.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

*Manoj Prasad*

Memo No. \_\_\_\_\_/Accts.

Dated : \_\_\_\_\_

Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

Sd/-

(Manoj Prasad)

Registrar General

Memo No. 2352 /Accts.

Dated : 01/09/2025

Copy forwarded to the O/o Registrar General/Registrar (Administration)/ Registrar (Establishment)/ Registrar (Judicial)/ Member Secretary, S.C.M.S./ C.P.C. E-Committee/ All Joint Registrars/ D.R.-cum-PPS to Hon'ble the Chief Justice/All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries attached with all the Hon'ble Judges of this Court/All Court Managers/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/Oath Commissioner I/c/ Stamp Reporter/ D.A.-Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table - Accounts (Establishment) Department and persons concerned -- High Court of Jharkhand, Ranchi for information and needful.

  
(Manoj Prasad)  
Registrar General

1/9/25

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 26 /Accts.

Dated : 01/09/2025

The following Officers of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Assistant Registrar (Non-Judicial), in the order of seniority, in the Scale of Pay of Rs. 15,600- 39,100/- with Grade Pay of Rs. 6,600/- in PB-III (Level 11 under 7<sup>th</sup> P.R.C.), with effect from the date they assume charge as such.

Sl. No.	Name of the Officer and Designation
1.	Sri Abhishek Anand, Section Officer
2.	Sri Atul Anand, Section Officer
3.	Sri Amit Kumar Sarangi, Section Officer
4.	Sri Neeraj Kumar Singh, Section Officer
5.	Sri Pawan Kumar Sinha, Section Officer
6.	Sri Shivesh Kumar Das, Section Officer
7.	Sri Amit Shekhar, Section Officer
8.	Sri Rakesh Kumar – I, Section Officer
9.	Sri Samir Parashar, Section Officer
10.	Sri Anunay Kumar, Section Officer [He shall join on the post of Assistant Registrar (Non-Judicial) after superannuation of Sri Ajay Kumar Singh, A.R. on 30.09.2025]
11.	Sri Arun Kumar Singh, Section Officer [He shall join on the post of Assistant Registrar (Non-Judicial) after the joining of Sri Indrajeet Kumar Sinha, A.R. on the post of Deputy Registrar (Non-Judicial)]

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

**By order of the Court,**

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**



**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officers of the Court.

**Sd/-**

**(Manoj Prasad)  
Registrar General**

**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.

**Sd/-**

**(Manoj Prasad)  
Registrar General**

**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

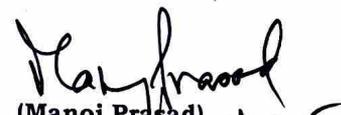
**Sd/-**

**(Manoj Prasad)  
Registrar General**

**Memo No.** 2357 /Accts.

**Dated :** 01/09/2025

Copy forwarded to the O/o Registrar General/Registrar (Administration)/ Registrar (Establishment)/ Registrar (Judicial)/ Member Secretary, S.C.M.S./ C.P.C. E-Committee/ All Joint Registrars/ D.R.-cum-PPS to Hon'ble the Chief Justice/All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries attached with all the Hon'ble Judges of this Court/All Court Managers/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/Oath Commissioner I/c/ Stamp Reporter/ D.A.-Graduation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table - Accounts (Establishment) Department and persons concerned -- High Court of Jharkhand, Ranchi for information and needful.

  
**(Manoj Prasad)  
Registrar General** 11/9/25